COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL No. 302 OF 2016 &
I.A. No.628 of 2016

Dated: 1st December, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr.I. J. Kapoor, Technical Member

In the matter of :

Union of India Through Southern Railway …Appellant(s)
Vs.
Tamil Nadu Electricity Regulatory Commission & Ors. …Respondent(s)

Counsel for the Appellant(s) : Proxy counsel for the Appellant

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-3 & 4

ORDER

Learned counsel for the Appellant is stated to be in some personal difficulty.

List the matter on ***16.01.2017.***

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/kt